

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 288 of 2016

AND

APPEAL NO. 84 OF 2017 & IA NO. 97 OF 2017

AND

APPEAL NO. 85 OF 2017

Dated : 24th April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

APPEAL NO. 288 of 2016

In the matter of:

**The Association of Polyester Continuous Polymerization
Industries of DNH**

.... Appellant(s)

Vs.

Joint Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Gaurav Mitra
Mr. Vishnu Sharma
Mr. Rohan Ganpathy

Counsel for the Respondent(s) : Mr. Kamesh Vedula
Mr. Manpreet Singh (Rep.), Bench Officer for R-1

Mr. Anand K. Ganeshan for R-2

Mr. Rohit Rao N.
Ms. Devahuti Tamuli for R-3

APPEAL NO. 84 OF 2017 & IA NO. 97 OF 2017

Federation of Industries Association Silvasa

.... Appellant(s)

Vs.

Joint Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Rohit Rao N.
Ms. Devahuti Tamuli

Counsel for the Respondent(s) : Mr. Kamesh Vedula
Mr. Manpreet Singh (Rep.), Bench Officer for R-1

Mr. Anand K. Ganeshan for R-2

APPEAL NO. 85 OF 2017

DNH Power Distribution Corporation Ltd. **Appellant(s)**
Vs.
Joint Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganeshan
Counsel for the Respondent(s) : Mr. Kamesh Vedula
Mr. Manpreet Singh (Rep.), Bench Officer for R-1
Mr. Anand K. Ganeshan for R-2
Mr. Rohit Rao N.
Ms. Devahuti Tamuli for R-3

ORDER

As agreed by the learned counsel for the parties, list these matters for hearing on **30.07.2019 at 2.30 p.m.**

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

kt/pk